

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI  
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.

**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 3 ROOM NO. : 504****DATED : 07/12/2017**

DAY : Thursday

**CORAM:**

HON'BLE JUDICIAL MEMBER, DR. D. N. PANDA

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEWS

<b>SNo.</b>	<b>CASE No.</b>	<b>APPELLANT/RESPONDENT</b>	<b>REPRESENTATIVES</b>	<b>REMARKS</b>
<b>MISC (OTHERS) MATTERS</b>				
1	ST/ROA/92780/2014	DAMAJI YASHWANT VAIDYA -Vs- CCE KOLHAPUR	IP/DR	
	ST/730/2012			
<b>REGULAR MATTERS</b>				
2	ST/86342/2013	HINDUSTAN AERONAUTICS LTD. -Vs- CCE NASHIK	IP/DR	
3	ST/87186/2013	NANDED DISTRICT CENTRAL CO-OP.BANK LTD. -Vs- CCE AURANGABAD	IP/DR	
4	ST/85205/2014	SUDARSHAN ENGINEERING -Vs- CCE RAIGAD	Prashant Patankar /DR	
5	ST/85403/2014	AKSHAY ENGINNERS -Vs- CCE NASHIK	Bharat Raichandani /DR	
6	ST/85707/2014	3I INFOTECH LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	A.R.Krishnan /DR	
7	ST/86134/2014	EAGLE SECURITY & PERSONNEL SERVICES -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	R.V.Shetty /DR	
8	ST/86946/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- EAGLE SECURITY & PERSONNEL SERVICE	DR/IP	
	ST/CROSS/91117/2014			
9	ST/86903/2014	BANK OF BARODA LTD -Vs- CCE THANE II	S.S. Gupta, C.A. /DR	
10	ST/86904/2014	BANK OF BARODA LTD -Vs- CCE THANE II	IP/DR	
11	ST/86912/2014	JSW JAIGARH PORT LTD -Vs- CCE KOLHAPUR	IP/DR	
12	ST/86924/2014	CCE KOLHAPUR -Vs- SHREE MAHANKALI SSK LTD.	DR/IP	
13	ST/86934/2014	POLYMERMAN (ASIA) PVT LTD -Vs- CCE NASHIK	M.S. Jagesha, Advocate /DR	
14	ST/89348/2014	J P MORGAN SERVICES (I) PVT LTD -Vs-	BMR & Associates /DR	

		COMMISSIONER OF SERVICE TAX MUMBAI-II		
15	ST/89349/2014	J P MORGAN SERVICES (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	BMR & Associates /DR	
16	ST/89351/2014	J P MORGAN SERVICES (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	BMR & Associates /DR	
17	ST/89801/2014	MTK TOOLING & ENGINEERING PVT LTD -Vs- CCE KOLHAPUR	A.B. Nawal & Co. /DR	
18	ST/89821/2014	KONKAN AGRO MARINE INDUSTRIES PVT LTD -Vs- CCE AURANGABAD	B.S. Indani /DR	
19	ST/89871/2014	BUNTY HOMES -Vs- CCE PUNE I	IP/DR	
20	ST/89885/2014	MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION -Vs- CCE AURANGABAD	IP/DR	
21	ST/89950/2014	DILIP CHHABRIA DESIGN PVT LTD -Vs- CCE PUNE I	Rajeev Dinkar Waglay /DR	
22	ST/89984/2014	FCB ULKA ADVERTISING PVT LTD -Vs- CCE THANE II	A.R.Krishnan /DR	
23	ST/89994/2014	GADCHIROLI HAMAL SAHAKARI SANSTHA MARYADIT GADCHIROLI -Vs- CCE NAGPUR	P. V. Sadavarte /DR	

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,  
Assistant Registrar,  
SERVICE TAX DIVISION BENCH,  
CESTAT - Mumbai**